

Central Administrative Tribunal
Principal Bench: New Delhi
CP No.241/2013
MA No.345/2014
OA No.3159/2012

New Delhi this the 4th May, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Subedar Major Bhag Singh, JC-333173Y,
S/o Sh. Jagir Singh, R/o Vill. & PO Kesri,
Distt. Ambala Cantt., Tehsil Saha, Haryana. ...Petitioner.
(By Advocate: Shri M.K.Bhardwaj)

Versus

UOI & Ors. Through

1. Shri G.Mohan Kumar,
Secretary, Ministry of Defence,
Govt. of India, South Block, New Delhi.
2. Lt. General Sanjiv Talwar, AVSM
Engineer-in-Chief, Rajaji Marg,
Kashmir House, New Delhi. ...Respondents.

(By Advocate: Shri Satish Kumar)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioner concedes that the relief has since been provided to the petitioner, and that the C.P. no longer survives. Therefore, the C.P. is dismissed. Notices issued earlier are discharged.

OA No.3159/2012

With this, the OA has also become infructuous. Therefore, the OA is also dismissed, as having become infructuous. No costs.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/